

Central Administrative Tribunal, Lucknow Bench, Lucknow.

CCP No. 93/2005 in O.A. No. O.A. No.289/1996

This the 23rd day of July, 2008

**Hon'ble Shri A.K.Gaur, Member (J)
Hon'ble Dr. A.K.Mishra, Member (A)**

V.K. Singh aged about adult son of Shri Jaswant Singh address C-1669, LIC Rajajipuram, Lucknow.

Applicant

By Advocate: Praveen Kumar

Versus

1. Sri R.K.Gupta, The Divisional Railway Manage, Northern Railway, Hazratganj, Lucknow.
2. Shri B.N. Mathur, The General Manager, Northern Railway, Baroda House, New Delhi.

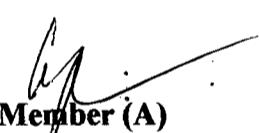
Respondents

By Advocate: Sri Arvind Kumar

ORDER (ORAL)

By Hon'ble Sri A.K. Gaur, Member (J)

Both the parties have agreed that full compliance of the order dated 18.3.2005 has been made by the respondents. In view of the said statement, we dismiss the contempt petition. Notices are discharged.


Member (A)


Member (J)

HLS/-